



## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13<sup>th</sup> January, 2023

### **NOTICE**

Please take notice that the following matter adjourned in the Court-IV. The next date is indicated below: -

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Original date of Hearing</b>	<b>Next date of Hearing</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 476 of 2021 <b>(PH)</b>	TDH Realty LLP Vs. The Administrator, Dewan Housing Finance Ltd & Ors.  <b>With</b>	<b>12.01.2023</b>	<b>31.01.2023</b>
<b>2.</b>	Comp. App. (AT) (Ins) No. 1054 of 2021 <b>(PH)</b>	Wadhawan Global Capital Ltd. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	<b>12.01.2023</b>	<b>31.01.2023</b>
<b>3.</b>	Comp. App. (AT) (Ins) No. 361 of 2021	TDH Realty LLP Vs. DHFL Investment Ltd. & Ors.	<b>12.01.2023</b>	<b>31.01.2023</b>

By order of Hon'ble Chairperson

-Sd/-

Registrar